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తెలంగాణ రాజపత్రము
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No. 2] HYDERABAD, MONDAY, MARCH 30, 2015

**TELANGANA ACTS ORDINANCES AND
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 28th March, 2015 and the said assent is hereby first published on the 30th March, 2015 in the Telangana Gazette for general information.

ACT No. 2 OF 2015.

AN ACT TO AUTHORISE APPROPRIATION OF CERTAIN FURTHER MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR WHICH COMMENCED ON THE 2nd JUNE, 2014.

Be it enacted by the Legislature of the State of Telangana in the Sixty-sixth Year of the Republic of India as follows:-

A. 416

[1]

Short title.

1. This Act may be called the Telangana Appropriation (No.2) Act, 2015.

Authorisation of supplementary appropriation of moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 2nd june, 2014

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 2nd June, 2014, a further sum not exceeding five thousand three hundred and fifty eight crores, sixty six lakhs and four thousand rupees, being moneys required to meet, _

(a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in column (3) of the Schedule; and

(b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in column (4) of the Schedule.

Appropriation.

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
I	State Legislature	Revenue	28,88,000	..	28,88,000
II	Governor and Council of Ministers	Revenue	2,50,56,000	76,00,000	3,26,56,000
III	Administration of Justice	Revenue	1,61,67,000	1,24,00,000	2,85,67,000
IV	General Administration & Elections	Revenue	40,16,39,000	..	40,16,39,000
		Capital	1,93,40,000	..	1,93,40,000
V	Revenue, Registration and Relief	Revenue	547,31,40,000	15,99,000	547,47,39,000
VI	Excise Administration	Revenue	93,31,14,000	16,07,000	9347,21,000
VII	Commercial Taxes Administration	Revenue	66,72,000	..	66,72,000
IX	Fiscal Administration, Planning Surveys & Statistics	Revenue	26,86,39,000	..	26,86,39,000
		Capital	77,50,00,000	..	77,50,00,000
		Loans	5,80,69,000	..	5,80,69,000
X	Home Administration	Revenue	450,16,70,000	25,000	450,16,95,000
		Capital	49,37,73,000	..	49,37,73,000

(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
XI	Roads, Buildings and Ports	Revenue	315,87,81,000	..	315,87,81,000
		Capital	138,62,00,000	1,34,46,000	139,96,46,000
XII	School Education	Revenue	190,94,01,000	..	190,94,01,000
		Capital	9,58,46,000	..	9,58,46,000
XIII	Higher Education	Revenue	70,60,80,000	..	70,60,80,000
		Capital	18,21,04,000	..	18,21,04,000
XIV	Technical Education	Revenue	15,33,81,000	..	15,33,81,000
		Capital	4,09,39,000	..	4,09,39,000
XV	Sports and Youth Services	Revenue	14,96,73,000	..	14,96,73,000
XVI	Medical and Health	Revenue	200,49,01,000	9,35,000	200,58,36,000
		Capital	74,69,55,000	..	74,69,55,000
XVII	Municipal Administration and Urban Development	Revenue	219,22,81,000	..	219,22,81,000
XVIII	Housing	Revenue	53,03,87,000	..	53,03,87,000
XIX	Information and Public Relations	Revenue	10,72,41,000	..	10,72,41,000
XX	Labour and Employment	Revenue	52,52,19,000	..	52,52,19,000
		Capital	2,44,44,000	6,85,000	2,51,29,000
XXI	Social Welfare	Revenue	375,68,48,000	..	375,68,48,000
		Capital	1,00,73,000	..	1,00,73,000
XXII	Tribal Welfare	Revenue	95,39,83,000	..	95,39,83,000

XXIII	Backward Classes Welfare	Revenue	47,78,42,000	..	47,78,42,000
		Capital	5,00,00,000	..	5,00,00,000
XXIV	Minority Welfare	Revenue	68,75,00,000	..	68,75,00,000
XXV	Women, Child and Disabled Welfare	Revenue	131,34,72,000	..	131,34,72,000
		Capital	52,15,000	..	52,15,000
XXVII	Agriculture	Revenue	76,89,90,000	..	76,89,90,000
		Capital	12,67,53,000	..	12,67,53,000
XXVIII	Animal Husbandry and Fisheries	Revenue	45,55,000	..	45,55,000
		Capital	10,00,00,000	..	10,00,00,000
		Loans	10,45,40,000	..	10,45,40,000
XXIX	Forest, Science, Technology & Environment	Revenue	8,39,25,000	..	8,39,25,000
XXXI	Panchayat Raj	Revenue	632,21,99,000	..	632,21,99,000
XXXII	Rural Development	Revenue	255,16,66,000	..	255,16,66,000
XXXV	Energy	Revenue	789,16,73,000	..	789,16,73,000
		Capital	5,00,000	..	5,00,000
XXXVI	Industries and Commerce	Revenue	91,39,68,000	..	91,39,68,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
XXXVII	Tourism, Art and Culture	Revenue	23,29,70,000	..	2329,70,000
		Capital	2,00,00,000	..	2,00,00,000
XXXVIII	Civil Supplies Administration	Revenue	5,64,24,000	..	5,64,24,000
XXXIX	Information Technology and Communications	Revenue	22,60,86,000	..	22,60,86,000
XL	Public Enterprises	Revenue	1,25,000	..	1,25,000
	Total		5354,83,07,000	3,82,97,000	5358,66,04,000

A. SANTHOSH REDDY,
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